

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1231
ANSWERED ON:27.11.2000
ASSITANCE FOR ELECTRIFICATION UNDER KUTIR JYOTI PROGRAMME
ANADI CHARAN SAHU

Will the Minister of POWER be pleased to state:

- (a) the amount sanctioned in the Tribal Sub-Plan under the Kutir Jyoti Programme forelectrification in tribal villages of Orissa during each of the last three years;
- (b) whether the Government propose to sanction adequate funds to Orissa forelectrification of the remaining tribal villages during the current financial year; and
- (c) if so, the details thereof and if not the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) : Under Kutir Jyoti Programme, Government provides grant to the State ElectricityBoards (SEBs)/State governments through Rural Electrification Corporation (REC) forextending single point light connections to the households of rural poor living below the poverty line including Harijan and Adivasi families. REC has sanctioned Rs.1.4 crores toOrissa State Electricity Board during 1997-98 under Kutir Jyoti Programme.Orissa State Electricity Board/GRIDCO has not submitted any scheme for financing to REC during 1998-99 and 1999-2000.

(b) & (c) : As Orissa is an MNP State, the funds for electrification of villagesincluding tribal villages, from the current financial year would be directly released to the State. An allocation of Rs.11.33 crores has been proposed for Orissa for this purpose during 2000-01.